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* IN THE HIGH COURT OF DELHI AT NEW DELHI

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+ W.P.(C) 6371/2020 & CM APPL. 42707/2021, 43274/2021

ABHIJIT IYER MITRA

..... Petitioner

Through Mr. Mukesh Sharma, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through Ms. Suparna Srivastava, Central Government Standing Counsel and Mr. Vikrant N. Goyal, Advocate with Mr. Tushar Mathur, Advocate for UOI.

Mr. Santosh Kumar Tripathi, Standing Counsel with Mr. Arun Panwar, Mr. Siddharth Krishna Dwivedi and Ms. Vrinda Singh, Advocates for R-3

Mr. Neeraj Kishan Kaul, Senior Advocate with Mr. Siddharth Bambha and Mr. Rohit Bohra, Advocates for Applicants in C.M. No. 42707/2021.

8

+ W.P.(C) 7657/2020 & CM APPL. 16973/2021, 16974/2021

VAIBHAV JAIN & ANR.

..... Petitioners

Through Ms. Arundhati Katju, Ms. Shally Bhasin, Mr. Govind Manoharan, Mr. Pranjit Bhattacharya, Ms. Madhavi Agrawal, Ms. Eysha Marysha, Ms. Shristi Borthakur and Mr. Yash S. Vijay, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through Mr. Santosh Kumar Tripathi, Standing Counsel with Ms. Sangita Rai, Advocates for GNCTD

W.P.(C) 6371/2020 and connected matters

Page 1 of 4





9

+ W.P.(C) 7692/2020 & CM APPL. 16951/2021

DR KAVITA ARORA & ANR.

..... Petitioners

Through Dr. Menaka Guruswany, Senior Advocate with Ms. Arundhati Katju, Ms. Shally Bhasin, Mr. Govind Manoharan, Mr. Pranjit Bhattacharya, Ms. Madhavi Agrawal, Ms. Eysha Marysha, Ms. Shristi Borthakur and Mr. Yash S. Vijay, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through Mr. Kirtiman Singh, Central Government Standing Counsel with Mr. Waize Ali Noor and Mr. Taha Yasin, Advocates for UOI. Mr. Santosh Kumar Tripathi, Standing Counsel with Ms. Sangita Rai, Advocates for R-2/GNCTD.

10

+ W.P.(C) 13206/2021

MELLISSA FERRIER AND ANR

..... Petitioners

Through Ms. Kaurna Nundy, Mr. Rahul Narayan, Mr. Utsav Mukherjee, Ms. Ragini Nagpal and Ms. Muskan Tibrewala, Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through Mr. Vikrant N. Goyal, Advocates for UOI.

11

+ W.P.(C) 13528/2021

NIBEDITA DUTTA & ANR.

..... Petitioners

Through Ms. Shally Bhasin, Ms. Arundhati Katju, Mr. Amit Bhandari, Mr. Pranjit Bhattacharya, Ms. Madhavi Aggarwal, Ms.Bhabha Dass, Ms. Shristi Borthakur, Mr. N. Sai Koushal and Ms. Eysha Marisha, Advocates.

W.P.(C) 6371/2020 and connected matters

Page 2 of 4





versus

UNION OF INDIA

..... Respondent

Through Mr. Kirtiman Singh, Central Government Standing Counsel with Mr. Waize Ali Noor and Mr. Taha Yasin, Advocates for UOI.

12

+ W.P.(C) 13535/2021

ZAINAB PATEL

..... Petitioner

Through Ms. Shally Bhasin, Ms. Arundhati Katju, Mr. Amit Bhandari, Mr. Pranjit Bhattacharya, Ms. Madhavi Aggarwal, Ms. Tara Narula, Ms. Aparajita Sinha Ms. Eysha Marysha and Ms. Shristi Borthakur, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through Ms. Suparna Srivastava, Central Government Standing Counsel with Mr. Tushar Mathur, Advocate for R-1/UOI.

Mr. Gaurav Agrawal and Mr. Saaket Jain, Advocate for R-2/NALSA.

13

+ W.P.(C) 2574/2021 & CM APPL. 7619/2021, 15093/2021

UDIT SOOD & ORS.

..... Petitioners

Through Mr. Saurabh Kirpal, Senior Advocate Mishra, with Ms. Meghna Tahira Ms. Karanjawala, Ms. Niharika Karanjawala, Mr. Dheeraj P. Deo, Mr. Rytim Vohra, Mr. Shreyas Maheshwari, Mr. Vardaan Wanchoo Mr. Abhishek Grover, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through Ms. Suparna Srivastava, Central Government Standing Counsel with Mr. Tushar Mathur, Advocate for R-1/UOI.

W.P.(C) 6371/2020 and connected matters

Page 3 of 4





14

+ W.P.(C) 6150/2021

JOYDEEP SENGUPTA & ORS.

..... Petitioners

Through Ms. Karuna Nundy, Ms. Ruchira Goel, Mr. Utsav Mukherjee, Ms. Muskan Tibrewala and Ms. Ragini Nagpal, Advocates.

versus

MINISTRY OF HOME AFFAIRS & ORS.

..... Respondents

Through Mr. Kirtiman Singh, Central Government Standing Counsel with Mr. Waize Ali Noor and Mr. Taha Yasin, Advocates for UOI.

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MS. JUSTICE JYOTI SINGH

> ORDER 03.02.2022

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Proceedings have been conducted through video conferencing. List on 31.03.2022.

In the meantime, pleadings be completed by the parties in the writ petitions as well as the pending applications.

CHIEF JUSTICE

JYOTI SINGH, J

FEBRUARY 03, 2022

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W.P.(C) 6371/2020 and connected matters

Page 4 of 4